

(c) and (d) : The Ministry of Railways have taken a decision, after considering all aspects, to locate the Railway Coach Factory in Punjab. The Ministry of Industry do not have any proposal to establish any heavy industry in the Public Sector in Andhra Pradesh.

Permission to Utilise Loan Licences by Drug Companies

2153 SHRI MANIK REDDY :
SHRI M. RAGHUMA REDDY :

Will the Minister of INDUSTRY be pleased to state :

(a) how many products are being sold under loan-licence arrangements by (i) Cadila, (ii) Alembic, (iii) Ranbaxy, (iv) Cipla and (v) Unichem (all drugs manufacturing companies in India) ;

(b) whether permission to utilise loan-licences for commercialisation was obtained from Government ; and

(c) if not, the action Government propose to take against the companies for violations of Rules and Regulations ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) to (c) Permission to produce drugs under loan licence arrangements is granted by the State Drug Controllers and as such this information is not available in this Department.

Marketing of Synthetic Detergent by M/s. Hindustan Lever under International Brand Name 'Surf'

2154. SHRI SODE RAMAJAH : Will the Minister of INDUSTRY be pleased to state :

(a) whether over 500 small scale companies are engaged in the production and sale of synthetic detergent ;

(b) whether Hindustan Lever Limited is the only company operating in the field of synthetic detergent with a foreign collaboration ;

(c) whether Hindustan Lever Limited has been allowed to market its products under the established International brand name 'SURF' ; and

(d) if so, the reasons for according this permission to Hindustan Lever Limited ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) No foreign collaboration has been approved for the manufacture of Synthetic Detergents. Apart from M/s. Hindustan Lever Limited, there are 17 units manufacturing Synthetic Detergents in the organised sector at present, besides one unit at Kandla free trade zone.

(c) and (d) M/s. Hindustan Lever Limited is registered with the Office of Registrar of Trade Marks as the Registered Proprietor of the trade mark "Surf".

Production of Coal in West Bengal

2155. SHRI VIJAY N. PATIL : Will the Minister of ENERGY be pleased to state :

(a) the factors that have affected the supply of steam of large chunks to ceramic industry this summer from coalfields of West Bengal ;

(b) how far stagnation in production from West Bengal coal fields is responsible for stagnation ; and

(c) the reasons why other major coal-producing States have substantially increased production and the West Bengal coal-fields have reportedly shown stagnation?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b) Ceramic Industry consumes steam coal of size + 25 MM. Though the overall coal production in West Bengal declined from a level of 22.96 m.t. in 1977-78 to 19 m.t. in 1984-85, supplies of steam coal to ceramic industry from the collieries in West Bengal during April-July, 1985 has been 3174 wagons as compared to 2964 wagons during the same period in 1984.